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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

CP No. 249/2007  
in  
OA 1119/2004

New Delhi this the 26<sup>th</sup> day of November, 2007.

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)**  
**Hon'ble Mrs. Neena Ranjan, Member (A)**

Kiran Chand Sharma,  
R/o E-30, Lado Sarai, Mehrauli,  
Delhi.

.. Applicant

(By Advocate: None )

VERSUS

1. Smt. Santosh,  
Administrative Officer,  
Medical Superintendent,  
Lok Nayak Hospital, New Delhi.

.. Respondent

(By Advocate Shri Ajesh Luthra)

**O R D E R (ORAL)**

**( Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):**

Respondents enter appearance through counsel. Applicant is not present. It is submitted that orders have been complied with and there is also an objection that the application is highly belated. In view of the compliance, we do not intend to go into the other aspects. We close this CP. But leave is reserved to the applicant to move appropriately as may be advised. Respondent is discharged.

*Neena Ranjan*

**( Mrs. Neena Ranjan )**  
**Member (A)**

*M. Ramachandran*

**( M. Ramachandran )**  
**Vice Chairman (J)**

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